

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1513 of 2019

IN THE MATTER OF:

Kotak Mahindra Bank Ltd.

...Appellant

Versus

Testtex India Laboratories Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant : Mr. Arvind Nayar, Senior Advocate
Mr. Amit Mahaliyan, Ms. Pragati Banka, Advocate for
Kotak Mahindra Bank**

**For Respondent : Mr. Prakash K Panda, Practising Company Secretary
for Testtex India Laboratories Pvt. Ltd.**

O R D E R

27.02.2020 At the joint request of the parties the case is adjourned. Let
the appeal be fixed on **03rd March, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

pks/kam